

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
COURT-II**

Item 12

CP (IB) No. 143/Chd/Chd/2023

Under Section 9, IBC 2016

In the matter of:-

Infinity Global Supply Chain Ltd

...Petitioner/Operational Creditor

Vs.

Prenda Creations Pvt. Ltd..

...Respondent/Corporate Debtor

Due to paucity of time, the matter could not be taken up today, hence adjourned
to 30.11.2023.

Sd/-
Court Officer

October, 30, 2023
Mamta